PAPERS LAID ON THE TABLE

MAIN CONCLUSIONS/RECOMMENDATIONS OF THE STANDING LABOUR COMMITTEE, THE INDUSTRIAL COMMITTEE ON IRON AND INDUSTRIAL COMMITTEE ON JUTE AND THE STEEL

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): Madam, I beg to lay on the Table a copy each of the following papers:—

- (i) Main conclusions/recommendations of the 22nd Session of the Standing Labour Committee helJ in New Delhi on December 9-10, 1964. [Placed in Library. See No. LT-3990/65.]
- (ii) Main conclusions/recommendations of the 3rd Session of the Industrial Committee on Jute held in New Delhi on December 19, 1964. [Placed in Library. See No. LT-3991/65.]
- (iii) Main conclusions of the 1st Session of the Industrial Committee on Iron and Steel held in Jamshedpur on January 15, 1965. [Placed in Library. See No. LT-3992/65.]
- (iv) Main conclusions/recommendations of the 3rd Session (2nd Meeting) of the Industrial Committee on Jute held in Calcutta on January 25, 1965. [Placed in Library. See No. LT-3993/65.]

GOVERNMENT RESOLUTIONS re THE COFFEE PLANTATION INDUSTRY AND THE RUBHER PLANTATIONS INDUSTRY

SHRI D. SANJIVAYYA: Madam, I also beg to lay on the Table a copy each of the following Resolutions of the Ministry of Labour and Employment:—

- (i) Government Resolution No. WB-3(26)/64, dated the 3rd March, 1965, accepting the recommenda tions of the Central Wage Board for Coffee Plantation Industry. [Placed in Library. See No. LT-3934/65.]
- (ii) Government Resolution No. WB-3(3)/65, dated the 4th March,

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1965, accepting the recommendations of the Central Wage Board for Rubber Plantations Industry. [Placed in Library. See No. LT-3935/65.]

NOTE GIVEN TO THE PAKISTAN HIGH COMMISSION IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): Madam, I beg to lay on the Table a copy of the Government of India's Note dated March 13, 1965, given to the High Commission for Pakistan in India. [Placed in Library. See No. LT-4002/65.]

ANNUAL REPORT (1963-64) AND ACCOUNTS OF THE HEAVY ENGINEERING CORPORA-TION LTD. RANCHI AND RELATED PAPERS

THE MINISTER OF INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY SHRI T. N. SINGH): Madam, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Fifth Annual Report and Accounts of the Heavy Engineering Corporation Limited, Ranchi, for the year 1963-64, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-4014/65 for (i) and (ii).]

I. THE ORISSA RICE (PROCUREMENT (LEVY) THIRD AMENDMENT ORDER, 1965

II. THE INDIAN JOWAR (PROHIBITION OF USE IN MANUFACTURE OF STARCH) ORDER, 1965.

THE DEPUTY MINISTER . IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): Madam, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of